

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-326
CP No. - 26/241/242/ND/2020

IN THE MATTER OF:

Ashok Kumar Agarwa

....Applicant

Vs

Integrated Electromech Pvt Ltd

....Respondent

SECTION

U/s 241-242

Order delivered on 20.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Re-notified the case on 23.04.2020.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)